

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-489/2015
in
OA-2208/2011**

New Delhi this the 15th day of January, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Sh. Pradeep Kumar Tyagi,
Aged about 50 years,
S/o Sh. S.R. Tyagi,
R/o B-19, Pkt-VI, Kendriya Vihar,
Sec-82, Noida, UP.
2. Shailender Kumar Sinha,
Aged About 52 years,
S/o Sh. Birendra Kumar,
R/o 128-A, Boring Patliputra Road,
New Patliputra Colony, Patna-13. Petitioners

(By Advocate : Sh. M. K. Bhardwaj)

Versus

1. Sh. L.C. Goyal,
Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. Sh. B. D. Sharma,
Director General,
Shashastra Seema Bal,
Ministry of Home Affairs,
North Block, New Delhi. Respondents

(By Advocate : Sh. Subhash Gosain)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Learned counsel for the respondents while producing an Order dated 22.12.2015 of the Hon'ble High Court of Delhi in WP (C) No. 12088/2015 submitted that stay has been granted against the contempt proceedings till 25.04.2016.

2. In view of the same, no contempt survives as on today and the same is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to avail his remedies, in accordance with law, once the WP is decided. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

/ns/